BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.153/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Devcon Pvt. & Ors 397/398		
1.	SWAPNA CI	10UBEY, Adv. ? EE, PCS	Respondents	(annel.
1.	CS SANJA CS ROHIT	Y KUMAR GUPTA, KESHRI, PCS	PCS ? petitioned PCS ?	
3.	CS RAHUL N.PRASHANI	PARASRAMOVRIA Kr. TRIPATHI A	opes)	June 16.1.18

ORDER

Ld. Counsel for the petitioners as also Ld. Counsels for the respondents are present.

List on 06.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)